

RAJYA SABHA

Thursday, the 12th October, 1989/20th
Asvina, 1911 (Saka)

The House met at eleven of the clock,
Mr. Chairman in the Chair

MEMBER SWORN

Kumari Alia (Uttar Pradesh)

PAPERS LAID ON THE TABLE

Assessment Report (1987-88) on the Programme and its implementation for accelerating the spread and development of Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI ANTOSH MOHAN DEV) : Sir, I lay on the table a Copy (in English and Hindi) of the Annual Assessment Report on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1987-88. [Placed in Library. No. LT -8345 189]

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI PAWAN KUMAR BANSAL (Punjab) : Sir, I lay on the Table a copy (in English and Hindi) of the Hundred and Sixty-sixth Report of the Public Accounts Committee on Working of Land and Development Office.

MOTION REGARDING APPOINTMENT OF MEMBERS OF THE LOK SABHA TO THE JOINT COMMITTEE OF THE HOUSE ON THE SHIPPING AGENTS (LICENSING) BILL, 1987

SHRI BHASKAR ANNAJI MASODKAR (Maharashtra) : Sir, I move the following Motion:—

"That this House recommends to the Lok Sabha that the Lok Sabha appoint two members of the Lok Sabha to the Joint Committee of the Houses

on the Shipping agents (Licensing) Bill, 1987, in the vacancies caused by the resignation from the membership of the Lok Sabha of Shri Satyendra Narain Sinha, a member of the said Joint Committee and resignation from the membership of the said Joint Committee of Shri P. Namgyal, and communicate to this House, the name of the Members so appointed by the Lok Sabha to the said Joint Committee."

The question was put and the motion was adopted!

DEMAND FOR DISCUSSION ON BOFORS

SHRI M. S. GURUPADASWAMY (Karnataka) : Mr. Chairman, Sir, may I make a request ?

We in the Opposition and, I hope, Members on the Treasury Benches also will agree with me that sufficient time should be allotted by you to discuss the very vital issue of Bofors which has been engaging the attention of all us for quite some time. (Interruptions) Please decide it as early as possible and let us know when this matter can be taken up. (Interruptions)

MR. CHAIRMAN: There is no discussion on it. I am going to consider it.

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH) : Sir, I wanted to bring to your kind notice....

SHRI DIPEN GHOSH (West Bengal) : Sir, you are the custodian of the House and not Mr. Buta Singh.

SHRI BUTA SINGH: Sir, what you said yesterday on the floor of the House... (Interruptions)

[The Deputy Chairman in the Chair]

THE DEPUTY CHAIRMAN: Now that matter is closed.

SHRI P. N. SUKUL (Uttar Pradesh) : I have a point of order on the same matter.

THE DEPUTY CHAIRMAN: Mr. Chairman has given his ruling. The mat-